

into the banking system through export as also from the incidental non—fund based business coming to the bank enhances the spread availability to the banks. It cannot be categorically stated that providing of export credit causes considerable drain on resources of commercial banks.

(c) RBI has reported that it has not so far received any such request from the Indian Banks Association (IRA).

(d) Does not arise.

#### **Farnborough Air Show of Britain**

8301. SHRI SULTAN SALAHUDDIN OWAIISI : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether a delegation of the Air India Board Members attended the Farnborough Air Show in Britain;

(b) if so, the details of the discussion held and the suggestions made by the Indian representatives at the conference;

(c) whether the Indian representatives brought into the notice of the aircraft manufactures regarding the Indian requirements of a medium ranged air—craft capable of carrying a load of 300 passengers and cargo for short hauls; and

(d) if so, the extent to which the Indian requirements were appreciated?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b). Board of Directors of Air India authorised Managing Director, Air India to attend the air show but he could not do so. Two members of the Board attended the air show in their personal capacity. Government is not aware of any discussion held or any suggestions made by them at the air show.

(c) and (d). Do not arise.

[Translation]

#### **Fibrosis**

8302. SHRI DATTA MEGHE :  
SHRI SYED SHAHABUDDIN :

Will the Minister of LABOUR be pleased to state:

(a) whether any study has been made of the incidence of fibrosis or silicosis among the workers engaged in mining or

such industries which generate such diseases;

(b) if so, the level of incidence of such diseases in the country as a whole and among specific groups of workers such as those engaged in slate mining, mica mining or beedi wrapping;

(c) whether any prevention or curation programme has been undertaken; and

(d) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA): (a) to (d). The information is being collected and will be laid on the Table of the House.

[English]

#### **Investment of OIBD Funds**

8303. SHRI CHITTA BASU : Will the Minister of FINANCE be pleased to state:

(a) whether the CBI probe into wrong investment of Oil Investment Development Board (OIBD) Funds has since been completed;

(b) if so, the details thereof; and

(c) if not, the reasons for delay and the time likely to be taken for its completion?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) to (c). No, Sir. The Investigating Officer of the CBI has submitted his report on the case dealing with the placement of surplus funds available with the Oil Industry Development Board between the end of March and mid—May, 1992. The report submitted is under scrutiny in the CBI, Head Office.

[Translation]

#### **Byssinosis**

8304. SHRI RAJENDRA KUMAR SHARMA :  
SHRIMATI D.K. BHANDARI :

Will the Minister of LABOUR be pleased to state:

(a) whether the labourers working in the textile industry are suffering from a particular disease, Byssinosis;

(b) if so, the details thereof, State—wise;

(c) whether any expert Committee has been appointed for conducting a study in this regard;

(d) whether the said Committee has submitted its report; and

(e) if so, the action taken by the Government in this regard and measures taken for protecting the labourers from acquiring the said disease?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA) : (a) to (e). The information is being collected and will be laid on the Table of the House.

[English]

#### IFAD Assistance

8305. DR. CHATTRAPAL SINGH :  
SHRI RAJENDRA AGNIHOTRI :

Will the Minister of FINANCE be pleased to state :

(a) whether the International Fund for Agriculture Development (IFAD) has agreed to give \$ 15 million financial assistance to Haryana for integrated development of agriculture and allied occupations in the minority dominated Mewat area of the State;

(b) if so, the details thereof;

(c) whether any proposal for a similar aid was sought for development of other backward regions of Haryana;

(d) if so, the details thereof; and

(e) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY) :

(a) Yes, Sir.

(b) A loan of US \$ 15 million from International Fund for Agriculture Development (IFAD) has been negotiated for the integrated development of the Mewat area of Haryana. The project will have a duration of 8 years and will focus on increasing agricultural productivity by enhanced irrigation coverage and on mobilizing women into groups for community development and literacy programmes.

(c) No other proposal for similar aid from IFAD has been sought for development of other backward regions of

Haryana.

(d) Does not arise.

(e) The Mewat Development Project has been proposed by the Government of Haryana and the guiding criteria for project selection was the extreme backwardness of the area, based on various indicators like literacy level, irrigated area, occupational structure, large average family size, low per capita availability of drinking water and poor soil conditions. No other proposal for a similar aid from IFAD for development of other backward regions of Haryana has been received from Government of Haryana.

#### Narcotics Meeting

8306. SHRI RAM KAPSE : Will the Minister of FINANCE be pleased to state :

(a) whether the second meeting was held in Yangon of the heads of nodal agencies handling narcotics in India and Myanmar;

(b) if so, the decisions taken; and

(c) the steps taken in pursuance of the decision?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) :

(a) to (c). Yes, Sir. The second meeting of the Heads of the Nodal agencies under the Indo—Myanmar bilateral agreement on anti drug trafficking was held at Yangon on 19th December, 1994.

It was decided to have better exchange of information and close cooperation between the law enforcement agencies of both countries. Action is being taken accordingly.

[Translation]

#### Child Labour

8307. SHRI CHHITUBHAI GAMIT : Will the Minister of LABOUR be pleased to state:

(a) whether child labourers are being engaged in the woollen carpet centres being operated by Gujrat Khet Vikas Parishad, Ahmedabad;

(b) if so, the details in this regard;

(c) whether his Ministry propose to depute any team of its officers to enquire into it; and